

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1093
ANSWERED ON 28.07.2026

**IMPLEMENTATION OF PM SURYA GHAR: MUFT BIJLI YOJANA IN
MAHARASHTRA**

1093. SHRI UJJWAL DEORAO NIKAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has reviewed the implementation of PM Surya Ghar: Muft Bijli Yojana across States and especially in Maharashtra;
- (b) the District-wise number of rooftop solar installations sanctioned and completed; and
- (c) whether delays in subsidy disbursement or grid connectivity have been noticed and the corrective measures taken?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) The progress of the PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) is being monitored at different levels including through review meetings with various stakeholders across the country including the state of Maharashtra, from time to time.

PMSG: MBY is a demand driven scheme wherein all residential consumers in the country, having a grid-connected electricity connection of the local DISCOM can avail the benefits of the scheme, for installation of rooftop solar (RTS) systems, by applying on the National Portal of the scheme. (www.pmsuryaghar.gov.in).

Under the scheme, since its launch in February 2024, a total of 6,83,356 RTS systems have been installed in the state of Maharashtra, benefitting 10,66,065 households as on 22.07.2026. The district-wise details are given in the **ANNEXURE**.

Under the PMSG: MBY, the entire process from application to Central Financial Assistance (CFA) disbursement is online through the National Portal. With all credentials entered correctly on the National portal, the average time taken in releasing the CFA is around 15 days after redemption request made by the consumer.

Further, the Government has simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW. Also, the Net metering agreement has been made part of application in the National Portal eliminating need for its separate approval.

Annexure referred to in reply of part (a) to (c) of Rajya Sabha Unstarred Question No. 1093 to be answered on 28.07.2026 regarding Implementation of PM Surya Ghar: Muft Bijli Yojana in Maharashtra

The district wise details of progress made under the PMSG: MBY in the state of Maharashtra (As on 22.07.2026)

S No.	District	Application (Nos)	Installation (Nos.)	Households (Nos.)
1	Ahilyanagar	68603	26422	27125
2	Akola	31507	18277	18327
3	Amravati	55600	39313	40247
4	Beed	20421	9354	9378
5	Bhandara	28298	14075	14108
6	Buldhana	42814	21812	22103
7	Chandrapur	33805	19189	19190
8	Chhatrapati Sambhajnagar	66898	44572	48076
9	Dharashiv	15029	4605	4686
10	Dhule	46625	18840	19020
11	Gadchiroli	11548	4129	4129
12	Gondia	18447	9833	9873
13	Hingoli	7573	3593	3594
14	Jalgaon	90500	47874	49046
15	Jalna	18527	10628	10644
16	Kolhapur	66592	28933	31050
17	Latur	48686	16131	17689
18	Mumbai	218	152	7571
19	Mumbai Suburban	1222	580	29263
20	Nagpur	151717	100545	110187
21	Nanded	21708	11655	11708
22	Nandurbar	26275	8941	8955
23	Nashik	120804	42844	72988
24	Palghar	17134	3138	11371
25	Parbhani	13577	8648	8648
26	Pune	93319	48540	244108
27	Raigad	28949	9284	23749
28	Ratnagiri	11610	2424	4966
29	Sangli	43402	18009	19018
30	Satara	65129	13554	15550
31	Sindhudurg	5623	2162	2162
32	Solapur	60214	24706	25304
33	Thane	9378	3646	75217
34	Wardha	39503	20773	20809
35	Washim	15348	8388	8388
36	Yavatmal	32770	17787	17818
	Total	14,29,373	6,83,356	10,66,065